tion, interrupted power supply, high cost of interest on outstanding loans, escalation in input costs, demand variations etc.

(c) No, Sir.

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Manufacturing of Commercial Aircraft by Bangalore H.A.I.

1525. SHR1 PASUMPON THA. KIRU TTINAN; Will the PRIME MINISTER be pleased to state:

- (a) whether it is a fact that the H.A.L.. Bangalore has launched a global hunt for partners for manufacturing commercial air craft:
 - (b) if so, the details thereof;
- (c) whether it is also a fact that feelers have been Sent to several leading aircraft and subsystem manufacturers abroad; and
- (d) if so, the names of the manufac turers and the results achieved so far?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (DR RAJA RAMANNA): (a) and (c) No, Sir.

(b) and (d) Does not ari'se.

SetSing up an Institute of Management in Assam

1526. SHRT BHADRESWAR BURA GOHAIN: Will the PRIME MINISTER be pleased to state:

- (a) whether there is any proposal un der Government's consideration to set up an Institute of Management in Assam on the pattern of those in Ahmedabad, Cal cutta and Bangalore;
- (b) if so, whether the said Institute would be set up during the Eighth Five Year Plan;
 - (c) if not, what are the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI CHIMANBHAI MEHTA): (a) No, Sir.

(b) Does not arise.

(c) Taking into account the stage of development of the four Indian Institutes of Management located at Ahmedabad, Bangalore, Calcutta and Lucknow, the Government feels that it is necessary to fully develop these institutes before starting any new Institute.

to Questions

Proposal for Non-Imposition of any Duty on Imported Forest based Raw

- 1527. DR. YELAMANCHILI SIVAJI: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:
- (a) whether there is any proposal under consideration of Government not to im pose any duty on imported forest based raw materials in order to increase the area of our forests significantly; and
 - (b) if not, the TeaSons therefor?

THE MINISTER OF ENVIRONMENT AND FORESTS (SHRI NILAMANI ROUTRAY).- fa) and (b) Import of forest based raw materials has been liberalised and the same have been placed on Open General Licence The import duty on rough loss is 10 per cent and that on sawn timber is 60 per cent.

Consumption of fuel wood in the country

- 1528. DR. RATNAKAR PANDEY; Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:
- (a) what is the annual consumption of fuel wood in the country at present; and
- (b) what steps have been taken by Government to save fuel wood?

THE MINISTER OF ENVIRONMENT AND FORESTS (SHRI NILAMANI ROUTRAY); (a) Annual demand for fuel in the country as asised by the Forest Survey of India during 1987 is 235 million cubic metres and the recorded production for forests is 40 million cubic metre.

- (b) Steps taken by Government to save fuel wood are:-
 - (i) Alternate sources of energy are being developed to replace fuelwood in domestic and commercial sectors.